

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 404**

TO BE ANSWERED ON THE 04TH FEBRUARY, 2025/ MAGHA 15, 1946 (SAKA)

FUNDS TO BORDER AREA DEVELOPMENT PROGRAMME

404. MD ABU TAHER KHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the allocation of funds under the Border Area Development Programme (BADP) has been stopped for Murshidabad Parliamentary constituency of West Bengal which share border with Bangladesh since last two years and if so, the details thereof;

(b) the details of funds actually released under the programme since 2019;

(c) the details of claims of States for release of funds pending upto March 2024; and

(d) whether there is any possibility of release of the same and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) Under BADP, fund is released for the approved works/projects to the concerned State Governments/Union Territory Administrations. Allocation to the respective district administrations is done by State Governments/UT Administrations.

(b) to (d):

Since 2019-20, Rs.146.42 crore (Central Share) has been released under BADP to the Government of West Bengal. As on date, the remaining Central Share of committed liability in respect of all concerned States/UTs for the ongoing works under BADP has been worked out to Rs. 53.34 crore, including Rs.1.933 crore in respect of State of West Bengal. Guidelines of Department of Expenditure, Ministry of Finance are followed for releases of the same.
